

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

CIVIL MISC. CONTEMPT PETITION NO.43 OF 2004

IN

ORIGINAL APPLICATION NO.1001 OF 2003
ALLAHABAD THIS THE 17TH DAY OF DECEMBER,2004

HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

HON'BLE MR. S. C. CHAUBE, MEMBER-A

Smt. Urmila Mishra,
Wife of Late Vasistha Narayan Mishra,
Resident of Village and Post-Bairiya,
District-Ballia.

.Applicant

(By Advocate Sri Kirtikar Pandey)

Versus

Hridaya Narain Cnatruvedi,
Superintendent, Post Offices
Ballia Division, Ballia.

.Respondents

(By Advocate Sri S. Singh)

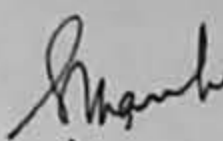
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HON'BLE MRS. MEERA CHHIBBER, MEMBER-J

This Contempt Petition has been filed by the
applicant alleging dis-obedience of the order dated
24.10.2003 whereby direction was given to respondent no.3
to consider and decide the application of the applicant
as per rules by a reasoned and speaking order within a
period of three months from the date of receipt of a
copy of this order.



2. Today when the matter was called out, counsel for the applicant submitted that the direction has already been completed ^{with P2} by the respondents. Therefore, this Contempt Petition does not survive any longer. Accordingly the Contempt Petition is dismissed, Notices issued are discharged.


Member-A


Member-J

/ns/